SKILL HUBS

759. SHRI RAJAN VICHARE: SHRI BALASHOWRY VALLABHANENI:
SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased
to state:-

(a) whether the Government proposes to consider establishing more skill hubs in the
State of Maharashtra which tend to migrate;

(b) the type of skill training planned in such skill hubs in Maharashtra and the initiatives
being taken by the Government for providing the basic framework and necessary assistance
for it;

(c) whether the Government proposes to set up skill hubs across the country including
one in Andhra Pradesh and if so, the details thereof along with funds allocated for the
purpose, State wise including Andhra Pradesh; and

(d) if so, the time by which the said skill hubs are likely to be established and if not, the
reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) Ministry of Skill development and Entrepreneurship (MSDE) along with Ministry of
Education has launched the Skill Hubs Initiative (SHI) as a pilot on 01.01.2022 under central
component of Pradhan Mantri Kaushal Vikas Yojana 3.0 (PMKVY 3.0). Under PMKVY 3.0-
SHI, 85 Skill Hubs were established in the State of Maharashtra. The enrollment under
PMKVY 3.0- SHI was closed on 31.03.2022.

(b) SHI work for the integration and mainstreaming of vocational education with general
education as has been envisaged under the National Education Policy, 2020 (NEP, 2020).
Skill Hubs are nodal skill centres identified to provide skill development and vocational
training opportunities to drop-outs and out of education candidates. Under PMKVY 3.0-SHI,
training cost for the candidates was provided to the training providers.

(c) Under PMKVY 3.0- SHI, 1957 Skill Hubs were established across the country
including 48 in the State of Andhra Pradesh. Under PMKVY 3.0- SHI, there is no provision of
separate fund allocation for setting up of Skill Hubs. The enrollment under PMKVY 3.0-SHI
was closed on 31.03.2022.

(d) Above reply (c) may be referred to.

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